

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3453
ANSWERED ON:14.12.2012
CGHS RULES
Chitthan Shri N.S.V.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has any proposal to change/modify the existing Central Government Health Scheme (CGHS) Rules to include the names of certain dependants of CGHS beneficiaries in the CGHS Card to avail medical facilities;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which these rules are to be implemented?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c) No such proposal is under consideration of the Ministry,